3973. SHRI SASMIT PATRA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of people who have been imparted skill development training, Statewise details thereof;
- (b) the employment opportunities created in the country in the last five years due to the Ministry's initiatives; and
- (c) the proposed employment opportunities that would be generated in the country due to its initiatives in the next five years?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R. K. SINGH): (a) to (c) Under Skill India Mission, the Ministry of Skill Development and Entrepreneurship (MSDE) imparts employable skills to the youth through long term and short term training. The Ministry is implementing its flagship scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY 1.0), launched in 2015, to provide employable skills to the youth of the nation. Under PMKVY 1.0, a total of 19.85 lakh candidates were trained. Owing to the success of PMKVY 1.0, the scheme was re-launched in October, 2016 called PMKVY 2.0 (2016-2020) on pan-India basis with a target to provide skilling to one crore people under Short Term Training (STT), Recognition of Prior Learning (RPL) and Special Project (SP) across the country over four years (2016-2020). As on 12.06.2019, a total of 52.12 lakh candidates have been trained under PMKVY 2.0. The state-wise details of candidates trained and placed under PMKVY 1.0 and PMKVY 2.0 is given in Statement-I (See below).

Long Term Training is provided through Industrial Training Institutes (ITIs). There are 14494 ITIs with a training capacity of 33.98 lakh. The State-wise detail of the trainees trained through ITIs is given in Statement-II (*See* below).

Employment generation together with improving employability of the youth is the priority of the government. Therefore, most Skill Development programs lay emphasis on placements. The PMKVY 2.0 (2016-2020) mandates Training Providers (TPs) to facilitate placements of certified candidates. TPs need to organize Placement/Rozgar Melas every six months with support from the Sector Skill Councils and to ensure the

participation of local industry along with awareness building in aspiring youth. National Skill Development Corporation, PPP company under MSDE has also empanelled placement partners, with the objective of ensuring placement opportunities to PMKVY certified candidates not placed by TPs within 90 days from date of certification.

Further, as per the Common Norms, the reimbursement of 20% of training cost to training centres is made only after wage employment or self employment is assured to at least 70% of the certified candidates. There is also a provision to provide post placement support to candidates belonging from special areas/ special groups in order to enable the newly skilled persons to settle into their jobs/vocations.

Statement-I

The State-wise details of candidates trained and placed under PMKVY 1.0 and PMKVY 2.0.

Sl. No. State/UT		PMK	PMKVY 1.0		PMKVY 2.0	
		Trained	Reported Placed	Trained	Reported Placed	
1	2	3	4	5	6	
1.	Andaman and Nicobar Island	194	0	215	0	
2.	Andhra Pradesh	136102	18889	150605	60045	
3.	Arunachal Pradesh	1017	88	9636	535	
4.	Assam	33331	3740	136476	21814	
5.	Bihar	91907	12099	233947	55490	
6.	Chandigarh	5032	396	9917	2041	
7.	Chhattisgarh	37302	1417	74225	18102	
8	Dadra and Nagar Haveli	258	96	2426	372	
9.	Daman and Diu	230	111	2566	377	
10.	Delhi	105532	5232	199831	51622	
11.	Goa	499	213	3495	630	
12.	Gujarat	43999	3152	157099	24136	

328	Written Answers to	[RAJYA SAB	HA]	Unstarred Questions		
1	2	3	4	5	6	_
13.	Haryana	86803	11361	356993	113008	
14.	Himachal Pradesh	22981	2163	55766	11483	
15.	Jammu and Kashmir	18177	304	111547	31953	
16.	Jharkhand	28533	1842	92610	15248	
17.	Karnataka	77051	14465	235715	32780	
18.	Kerala	15339	1512	126341	12798	
19.	Madhya Pradesh	168838	20757	389233	121298	
20.	Maharashtra	109435	13154	347831	33555	
21.	Manipur	1603	499	21525	2136	
22.	Meghalaya	1899	110	14325	2102	
23.	Mizoram	1030	93	5662	820	
24.	Nagaland	1271	77	4595	1305	
25.	Odisha	61357	11030	190857	35288	
26.	Puducherry	7301	904	12584	2617	
27.	Punjab	84624	11490	190606	64905	
28.	Rajasthan	133567	13371	418121	107584	
29.	Sikkim	886	13	4050	79	
30.	Tamil Nadu	169213	47176	351551	90747	
31.	Telangana	109478	21558	176216	62494	
32.	Tripura	15221	5254	24351	4372	
33.	Uttar Pradesh	271923	24425	793816	192137	
34.	Uttarakhand	14301	1192	89207	23860	
35.	West Bengal	129080	14556	217990	62807	
	GRAND TOTAL	1985314	262739	5211930	1260540	

Statement-II

The State-wise detail of the trainees trained through ITIs.

Written Answers to

State Name	Total trainees trained				Trainees being trained in	
	2014-15	2015-16	2016-17	2017-18	2018-19 in the trades of 1 & 2 years	
1	2	3	4	5	6	
Andaman and Nicobar Islands	109	123	247	254	568	
Andhra Pradesrh	42924	98101	57686	48279	99658	
Arunachal Pradesh	384	306	425	413	915	
Assam	1808	3295	2847	2413	4256	
Bihar	51460	61209	66460	80702	200186	
Chandigarh	497	634	871	893	1218	
Chhattisgarh	8862	10383	13991	13727	28533	
Dadra and Nagar Haveli	98	216	108	77	214	
Daman and Diu	0	595	176	149	349	
Delhi	5196	5715	7128	7090	16192	
Goa	1350	2085	1562	1781	2879	
Gujarat	38174	241655	51703	51540	124394	
Haryana	13841	32411	34655	38502	89774	
Himachal Pradesh	12164	17539	17174	16118	31991	
Jammu and Kashmir	106	2461	2538	2221	3483	
Jharkhand	29506	46360	26710	27467	56817	
Karnataka	30675	85865	70781	59095	143845	

330 Written Answers to		[RAJYA SA]	ВНА]	Unstarred Questions		
1	2	3	4	5	6	
Kerala	23201	31406	29774	26222	55083	
Lakshadweep	98	94	90	72	87	
Madhya Pradesh	17404	20917	41136	54754	123076	
Maharashtra	69953	93346	105806	101247	186679	
Manipur	43	51	63	59	174	
Meghalaya	433	556	583	387	805	
Mizorarm	174	385	544	333	588	
Nagaland	0	87	150	90	190	
Odisha	45779	40163	48480	38830	94416	
Puducherry	714	634	903	648	1789	
Punjab	25677	31207	42146	34699	53701	
Rajasthan	52377	52522	126957	113915	228027	
Sikkim	192	648	274	206	475	
Tamil Nadu	26985	74981	39840	34229	66371	
Telangana	21173	21276	34851	31825	59585	
Tripura	818	858	1352	1050	3282	
Uttar Pradesh	106482	85380	154853	165192	562799	
Uttrakhand	5083	4696	8464	9270	19844	
West Bengal	10670	9772	12745	20481	50174	
Grand Total	644410	1077932	1004073	984230	2312417	

MR. DEPUTY CHAIRMAN: Question Hour is over. The House stands adjourned till 2.30 p.m.

The House then adjourned for lunch at one of the clock

The House reassembled after lunch at thirty minutes past two of the clock,

MR. DEPUTY CHAIRMAN in the Chair

PRIVATE MEMBERS' BILLS

MR. DEPUTY CHAIRMAN: We shall, now, take up the Private Members' Business. Bills for introduction.

The Adolescent Mental Health Bill, 2018

SHRI RITABRATA BANERJEE (West Bengal): Sir, I move for leave to introduce a Bill to raise awareness about and provide facilities for mental well-being to adolescent through schools and coaching centres and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI RITABRATA BANERJEE: Sir, I introduce the Bill.

The National Commission for Social Security Benefits Bill, 2018

SHRI RITABRATA BANERJEE: Sir, I move for leave to introduce a Bill to provide for the constitution of a National Commission for Social Security Benefits to undertake regular review of core social security benefits provided by the Government to the citizens and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI RITABRATA BANERJEE: Sir, I introduce the Bill.

The Orphans (Reservation of Posts in Government Establishment and Welfare) Bill, 2018

SHRI NARESH GUJRAL (Punjab): Sir, I move for leave to introduce a Bill to provide for reservation of posts in Government Establishments and formulation of welfare schemes and programmes for orphans and for matters connected therewith or incidental thereto.